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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

PETITION NUMBER : TCP/24/2016


NAME OF THE PETITIONER(S) : Sulochana & 2 Others

NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T. R. Ramesh balaw5@gmail.com 9841051995	Counsel for Petitioners	
2.	Rajasekhar VK consult@nslaw.in 95001 53344	Counsel for R1, R2 & R4	Rajasekhar.

ORDER

Counsel representing both the parties are present and they prayed time for making submissions. At request, time is enlarged. Put up on 19.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)